GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:2659 ANSWERED ON:12.03.2015 SHIP BREAKING INDUSTRY Mahajan Smt. Poonam

Will the Minister of SHIPPING be pleased to state:

- (a) whether a Committee was formed to regulate various activities of ship breaking industries;
- (b) if so, the details thereof;

(upto Feb 15)

- (c) the details of the number of ships received for breaking during each of the last three years and the current year, location-wise; and
- (d) the details of the quantity of steel generated from ship breaking, year-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a)&(b): Yes, Madam. In order to streamline various measures relating to modernization /upgradation of ship breaking yards; ship breaking and recycling activities and administration of Ferrous Scrap Development Fund, a Ship Breaking Scrap Committee was constituted vide order dated 22.7.2014 which was subsequently amended vide order dated 17.2.2015. The Committee consists of representatives from the Ministries of Steel, Environment, Forests & Climate Change, Labour, Directorate General of Shipping, Gujarat and Maharashtra Maritime Boards, industry associations, ship-breaking workers associations, selected ports and Pollution Control Boards.

(c)&(d):The details of the number of ships received for breaking during each of the last three years and the current year, location-wise and the quantity of steel generated from ship breaking are as follows:

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Alang Sosia Mumbai Port Kolkata Port Kerala
No. of Steel No. of Steel No. of Steel No. of Steel
ships qty ships qty ships qty ships qty
(m.t.) (m.t.) (m.t.)

2011-12 415 3856072 60 191000 2 4951.2 0 0
2012-13 394 3575992 54 212000 0 0 2 1585
2013-14 298 3059890 58 191000 10 24083.5 3 3137
2014-2015 248 2289044 33 34000 10 9602.7 4 1576
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